- (b) if so, the details thereof;
- (c) whether any action is being taken against those coal companies which are responsible for the delay; and
  - (d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF COAL (SHRI PRATIK PRAKASHBAPU PATIL): (a) to (d) 93 coal blocks have so far been allocated to the companies for production of power. Out of these 15 coal blocks have come into production and 11 coal blocks have been de-allocated. The progress of development of the coal blocks allotted is reviewed from time to time. On the basis of such reviews and otherwise a total of 40 coal blocks have been de-allocated so far and in 13 cases the Bank Guarantee has been invoked and in one case the Bank Guarantee has been imposed. In addition to the above advisory/warning/caution letters in suitable cases have also been issued.

## Coal supply and demand

1715. SHRI AJAY SANCHETI: Will the Minister of COAL be pleased to state:

- (a) whether there is a mismatch between coal production and supply especially to power plants in the country;
  - (b) if so, the trends in coal supply and demand during the last five years;
  - (c) how the gap has been filled up;
- (d) whether several States utilities have opposed price-pooling which would make coal costlier; and
- (e) if not, whether the price pooling concept would benefit the utilities using coal?

THE MINISTER OF STATE IN THE MINISTRY OF COAL (SHRI PRATIK PRAKASHBAPU PATIL): (a) and (b) Yes, Sir. The gap between indigenous availability of coal and All India Coal Demand for various consuming sectors including Power Utility sector, is increasing over the years. The trend in indigenous coal supply *vis-à-vis* demand during the last five years is as under:

(in million tones)

Particulars	2007-08	2008-09	2009-10	2010-11	2011-12	2012-13 (Supply Plan)
All India Coal Demand	492.50	550.00	604.33	656.31	696.03	772.84
Total Supply from Indigenous Sources	453.567	489.172	513.792	523.465	535.152(P)	580.3
Gap between Demand and indigenous supply	38.933	60.828	90.538	132.845	160.878	192.54

- (c) The gap between indigenous availability of coal and All India Coal Demand is being met through import of coal.
- (d) Some State utilities have opposed the concept of price pooling of domestic and imported coal.
- (e) All these issues will be addressed when the proposal is finalized and approved by the competent authority.

## Irregularities in allotment of coal blocks

- 1716. SHRI RAM KIRPAL YADAV : Will the Minister of COAL be pleased to state:
- (a) whether it is a fact that internal probe committee of coal have found irregularities into the allotment of coal blocks to private companies between 2005 and 2009;
- (b) whether it is also a fact that many companies allocated coal blocks are not existing after allotment of blocks as they are sold or merged with other companies;
- (c) whether it is a fact that more than 58 allottees of coal blocks are yet to start their production even after allotment of more than six years and they have been issued notice by the Ministry; and
- (d) if so, the action being taken by Government and how much would be the revenue loss as a result thereof?